

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 303 OF 2025

IN THE MATTER OF:

NARESH KUMAR

... APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS.

... RESPONDENTS

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	ANNEXURES	
2.	COPY OF THE LETTER DT. 20.07.2026 HAS BEEN ANNEXED HERewith AS ANNEXURE R-1	

THROUGH COUNSEL

BHANWAR PAL SINGH JADON
COUNSEL FOR UPPCB

Bhanwar09jadon09@gmail.com 9639286572

Date: 25.07.2026

Place: NOIDA

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 303 OF 2025



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COMPLIANCE AFFIDAVIT ON BEHALF OF RESPONDENT NO. 2 IN
COMPLIANCE OF THE ORDER DT. 08.04.2026 PASSED BY THE
HON'BLE NATIONAL GREEN TRIBUNAL

I, Ankit Singh aged about 38 years S/o Sh. Ajit Singh, presently posted as Regional Officer, U.P. Pollution Control Board, , Ghaziabad, Uttar Pradesh, do hereby solemnly affirm and state on oath as under:

1. That I the Deponent and am well-versed with the facts and circumstances of the present case based on official records, and as such, competent to swear this affidavit.
2. The present matter was last listed for hearing on 08.04.2026, wherein the Hon'ble Tribunal directed as under:

25 JUL 2026



"5. Learned Counsel appearing for the Respondents No. 1 and 3 submits that the private Respondents No. 4 to 6 will be informed about the next date of hearing."

3. That in strict compliance with the aforesaid order, the Deponent vide letter **dated 20.07.2026** has informed to the private Respondent Nos. 4, 5, and 6 about the listing of the matter before this Hon'ble Tribunal on **27.07.2026**. A Copy of the letter dt. 20.07.2026 has been annexed herewith as **ANNEXURE R-1**.

4. Hence, the present response is being submitted for the kind perusal of this Hon'ble Tribunal. It is prayed that the same be taken on record.

[Signature]
DEPONENT

VERIFICATION

Verified at Ghaziabad on this ____ day of July, 2026, that the contents of the above affidavit from paragraphs 1 to 4 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

[Signature]
DEPONENT

ATTESTED

(Sandeep Sharma)
Reg. No. 1186/98
NOTARY PUBLIC
Ghaziabad (U.P.)



25 JUL 2026



क्षेत्रीय कार्यालय—उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद
Regional Office, U.P. Pollution Control Board, Ghaziabad
 Website- www.uppcb.up.gov.in, e-mail: roghaziabad@uppcb.in

संदर्भ संख्या : १८९ / ०८-३०३ / NGT-254 / 2026

दिनांक २०/०७/२०२६

1. Shri Nitin Chaudhary S/o Shri Prem Chaudhary (Respondent No.4)
Village Bakharwa, Modi Nagar
Ghaziabad U.P.-201204
2. Shri Saleem S/o Haji Iqbal (Respondent No.5)
Mohalla Tiaraan Farukhnagar,
PS Teela Mod - Ghaziabad U.P.
3. Waseem S/o S/o Haji Iqbal (Respondent No.6)
Mohalla Tiaraan Farukhnagar,
PS Teela Mod - Ghaziabad U.P.

विषय:— मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए०नं० ३०३/२०२५ (आई०ए०नं० ४४८/२०२५) नरेश कुमार बनाम स्टेट ऑफ उत्तर प्रदेश एवं अन्य में पारित आदेश दिनांक ०८.०४.२०२६ के संबंध में।

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए०नं० ३०३/२०२५ (आई०ए०नं० ४४८/२०२५) नरेश कुमार बनाम स्टेट ऑफ उत्तर प्रदेश एवं अन्य में पारित आदेश दिनांक ०८.०४.२०२६ के मुख्य अंश निम्नवत है:—

“.....5. Learned Counsel appearing for the Respondents No. 1 and 3 submits that the private Respondents No. 4 to 6 will be informed about the next date of hearing.

6. List on 27.07.2026.....”

अतः आप समस्त प्रतिवादी को सूचित किया जाता है कि मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए०नं० ३०३/२०२५ (आई०ए०नं० ४४८/२०२५) नरेश कुमार बनाम स्टेट ऑफ उत्तर प्रदेश एवं अन्य में प्रश्नगतवाद की अग्रिम सुनवाई की तिथि मा० एन०जी०टी० के समस्त दिनांक २७.०७.२०२६ को सूचीबद्ध है।

भवदीय

क्षेत्रीय अधिकारी

प्रतिलिपि:—

1. जिलाधिकारी महोदय, गाजियाबाद को सादर सूचनार्थ प्रेषित।
2. मुख्य पर्यावरण अधिकारी (वृत्त-१), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी

O/C